

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.220  
**CP/30(AHM)2023**

**Proceedings under Section 213 of Co. Act, 2013**

**IN THE MATTER OF:**

CHAITANYA VINAYAK SATHE  
VS

.....Applicant

NEST HEALTHCARE PRIVATE LIMITED & Ors.

.....Respondent

**Order delivered on: 09/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Subhash Gupta, Adv.

For the Respondent : Mr. Ravi Pahwa, Adv. for R-3, 6 & 9

**ORDER**

Applicant has complied the order. Ld. Counsel for the Respondent seeks time to file reply.

List for further consideration on 25.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**